

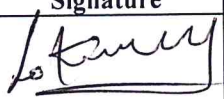
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

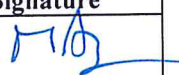

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.107/230/HDB/2017
NAME OF THE COMPANY	Neuland Pharma Research Pvt Ltd
NAME OF THE TRANFEROR	Neuland Pharma Research Pvt Ltd
NAME OF THE TRANSFEREE	
UNDER SECTION	230-232

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Lokesh Agarwal	PCS	CSLOKESHAGARWAL@GMAIL.COM 9700884008	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anil Kumar	Counsel O.L.	9440569156	
B. JITHENDER	CGSC for RD	9866663528	

Heard Mr.Lokesh Agarwal, learned PCS for the Petitioner, Mr.M.Anil Kumar, learned counsel for the Respondent and Mr.B.Jithender, CGSC.

Ld.PCS submitted an affidavit dated Nil, filed in NCLT on 18.12.2017 and is directed to clarify the questions raised by the Bench and also to submit precedents of cases under Section 66 of the Companies Act, 2013. Ld.Counsel undertakes to clarify the questions raised by the Bench on or before 22.12.2017.

Orders reserved.



MEMBER (TECHNICAL)



MEMBER (JUDICIAL)